

HIGH COURT OF SIKKIM  
GANGTOK  
LIST OF PENDING CASES AS ON 10/08/2010

SL.NO.	CASE TYPE & YEAR	PETITIONER (S)	RESPONDENT (S)	LISTING DATE	PURPOSE	BENCH
1.	WP(C)(PIL)40/2005	NAR BDR.BHANDARI & ORS.	STATE OF SIKKIM & ORS.	30/08/2010	HEARING	HCJ(S)
2.	WP(C)22/2007	M/S UNICORN INDUSTRIES	UNION OF INDIA & ORS.	15/11/2010	HEARING	HCJ(s)
3.	WP(C)24/2007	M/S UNICORN INDUSTRIES	UNION OF INDIA & ORS.	15/11/2010	HEARING	HCJ(s)
4.	WP(C)11/2008	MS.UNICORN INDUSTRIES	UNION OF INDIA & ORS	15/11/2010	HEARING	HCJ(s)
5.	WP(C)20/2008	M/S AVINASHI INDUSTRIES & ANO	UNION OF INDIA & ORS	15/11/2010	HEARING	HCJ(s)
6.	WP(C)22/2008	M/S SIKKIM ORGANICS & ANO	UNION OF INDIA & ORS	15/11/2010	HEARING	HCJ(S)
7.	WP(C)24/2008	M/S ALEMBIC LTD	SUB REGISTRAR & ORS	27/08/2010	HEARING	HCJ(s)
8.	WP(C)27/2008	M/S AKSHAY ISPAT & FERRO ALLOY PVT.LTD.& ANO.	UNION OF INDIA & ORS	15/11/2010	HEARING	HCJ(s)
9.	WP(C)30/2008	N.B.KHATIWADA	STATE OF SIKKIM & ANO.	Adjourned sine die vide order dt.06/05/2009		DB
10.	WP(C)32/2008	INSTITUTE OF CHARTERED FINANCIAL ANALYSTS OF INDIA UNIVERSITY & ORS	UNION OF INDIA	Adjourned sine die vide order dt. 02/06/2010		HJ(S)
11.	WP(C)07/2009	M/S AKSHAY ISPAT & FERRO ALLOYS PVT.LTD,& ANR	UNION OF INDIA & ORS.	15/11/2010	HEARING	HCJ(s)
12.	WP(C)11/2009	KARMAPA CHARITABLE TRUST & ORS.	STATE OF SIKKIM & ORS	ADJOURNED SINE DIE VIDE ORDER DT.02/06/2010		HCJ(S)
13.	WP(C)12/2009	KARMAPA CHARITABLE TRUST & ORS.	STATE OF SIKKIM & ORS	ADJOURNED SINE DIE VIDE ORDER DT.02/06/2010		HCJ(s)
14.	WP(C)13/2009	M/S PROMISING EXPORTS LTD. & ANO.	UNION OF INDIA & ORS.	15/11/2010	HEARING	HCJ(s)
15.	WP(C)16/2009	KHEMRAJ BHATTARAI	STATE OF SIKKIM & ORS	30/08/2010	HEARING	HCJ(s)
16.	WP(C)17/2009	M/S GODREJ CONSUMER PRODUCT LTD. & ANO.	UNION OF INDIA& ORS.	15/11/2010	HEARING	HCJ(S)
17.	WP(C)22/2009	M/S JNRT COMMERCIAL PVT.LTD.	UNION OF INDIA & ORS.	15/11/2010	HEARING	HCJ(S)
18.	WP(C)23/2009	M/S EPITOME PETROCHEMICAL PVT. LTD.& ORS.	UNION OF INDIA & ORS	15/11/2010	HEARING	HCJ(S)

19.	WP(C)25/2009	KUMARI BABY MUKHIA	STATE OF SIKKIM & ORS.	30/08/2010	HEARING	HCJ(s)
20.	WP(C)26/2009	GURUWATI SINGH & ORS	STATE OF SIKKIM & ORS.	20/08/2010	HEARING	DB
21.	WP(C)28/2009	BINA DEVI SHARMA	STATE OF SIKKIM & ORS.	30/08/2010	HEARING	HCJ(s)
22.	WP(C)37/2009	H.S.LAMA & ORS.	STATE OF SIKKIM & ANO.	19/08/2010	ORDERS	HJ(S)
23.	WP(C)41/2009	DIBYA PRASAD PRADHAN & ANO.	STATE OF SIKKIM	12/08/2010	ADMISSION	DB
24.	WP(C)43/2009	SHIVA NAND MISRA	STATE OF SIKKIM & ORS.	12/08/2010	ORDERS	DB
25.	WP(C)44/2009	CHHABIL DASS AGARWAL	UNION OF INDIA & ORS.	07/09/2010	ORDERS	HCJ(s)
26.	WP(C)02/2010	ONISSA DECHHEN GURUNG	STATE OF SIKKIM & ORS.	30/08/2010	HEARING	HCJ(s)
27.	WP(C)03/2010	NIL KUMAR KHATIWARA & ORS.	STATE OF SIKKIM & ORS.	19/08/2010	ORDERS	HJ(S)
28.	WP(C)(PIL)NO.05/2010	ATHUP LEPCHA	STATE OF SIKKIM & ORS.	06/09/2010	ORDERS	DB
29.	WP(C)09/2010	ASHISH KUMAR JHA	STATE OF SIKKIM & ORS.	17/08/2010	ADMISSION	DB
30.	WP(C)10/2010	DUGO BHUTIA	STATE OF SIKKIM	23/08/2010	ADMISSION	HCJ(s)
31.	WP(C)11/2010	PRABHA RAI	STATE OF SIKKIM & ORS.	11/08/2010	HEARING	DB
32.	WP(C)14/2010	SYRIAC JOSEPH	THE DEPARTMENT OF INFORMATION TECHNOLOGY & ORS.	10/08/2010	HEARING	HCJ(S)
33.	WP(C)15/2010	SEEMA LEPCHA	STATE OF SIKKIM & ORS.	17/08/2010	ADMISSION	DB
34.	WP(C)16/2010	DR.SHADANAIIKA	UNION OF INDIA & ORS.	20/09/2010	ORDERS	DB
35.	WP(C)17/2010	JANGA BAHADUR CHETTRI	STATE OF SIKKIM & ORS.	26/08/2010	ADMISSION	DB
36.	WP(C)(PIL)18/2010	COURT ON SUO MOTO	THE SECRETARY, MINISTRY OF SURFACE TRANSFORT & ORS.	25/08/2010	ORDERS	DB
37.	WP(C)19/2010	BHAKTI MAYA PRADHAN	STATE OF SIKKIM & ORS.	11/08/2010	ORDERS	DB
38.	WP(C)22/2010	CHUNG CHUNG SHANGDERPA	STATE OF SIKKIM	31/08/2010	ADMISSION	DB
39.	WP(C)24/2010	SASHIKALA CHETTRI & ANO.	THE COMMISSIONER-CUM-SECRETARY, FOOD & CIVIL SUPPLIES & CONSUMER AFFAIRS DEPARTMENT & ANO.	T0 BE LISTED AFTER	PLEADINGS ARE COMPLETE	DB
40.	WP(C)25/2010	JEEWAN PRADHAN	STATE OF SIKKIM & ORS.	11/08/2010	ORDERS	DB
41.	WP(C)30/2010	SONAM RINCHEN BHUTIA	STATE OF SIKKIM & ABO.	09/09/2010	ADMISSION	HCJ
42.	WP(C)32/2010	UMESH AGARWAL	MRIDULA AGARWAL & ORS.	-----	MOTION	DB
43.	WP(C)33/2010	ADUP TSHERING BHUTIA	STATE OF SIKKIM & ORS.	AFTER SERVICE	MOTION	HCJ (S)
44.	WP(C)34/2010	TSEWANG GYATSHO KALEON	STATE OF SIKKIM & ORS.	25/08/2010	ADMISSION	DB
45.	WP(PIL)35/2010	COURT ON SUO MOTO	THE CHIEF SECRETARY,GOVT. OF SIKKIM & ORS.	09/08/2010	ORDERS	DB
46.	WP(C)36/2010	SUKRA KUMAR SUBBA & ANO.	STATE OF SIKKIM & ORS.	23/08/2010	ADMISSION	DB

**CRL.APPEAL**

1.	CRL.APPEAL 05/2007	NAR BAHADUR BHANDARI	CENTRAL BUREAU OF INVESTIGATION	16/09/2010	HEARING	HCJ (s)
2.	CRL.APPEAL 03/2008	P.K.PRADHAN	STATE (C.B.I.)	17/09/2010	HEARING	HCJ (S)
3.	CRL.APPEAL 04/2008	P.L.GURUNG	STATE OF SIKKIM	16/08/2010	HEARING	DB
4.	CRL.APPEAL 06/2008	N.B.BHANDARI	STATE OF SIKKIM(CBI)	17/09/2010	HEARING	HCJ (S)
5.	CRL.APPEAL 07/2008	NORBU TSHERING BHUTIA	STATE OF SIKKIM(CBI)	17/09/2010	HEARING	HCJ (S)
6.	CRL.APPEAL 08/2008	SONAM WANGDI BHUTIA	STATE OF SIKKIM(CBI)	17/09/2010	HEARING	HCJ (S)
7.	CRL.APPEAL 09/2008	SRINIWAS AGARWAL	STATE OF SIKKIM(CBI)	17/09/2010	HEARING	HCJ (S)
8.	CRL.APPEAL 10/2008	A.B.GURUNG	STATE OF SIKKIM(CBI)	17/09/2010	HEARING	HCJ (S)
9.	CRL.APPEAL 12/2008	HARKA SINGH CHEWAN & ORS	STATE OF SIKKIM (CBI)	17/09/2010	HEARING	HCJ (S)
10.	CRL.APPEAL 02/2010	TSHERING LEPCHA	STATE OF SIKKIM	05/08/2010	HEARING	DB
11.	CRL.APPEAL 03/2010	DURGA PRASAD CHETTRI	STATE OF SIKKIM	13/08/2010	ORDERS	DB
12.	CRL.APPEAL 04/2010	KISHORE THAPA	STATE OF SIKKIM	13/08/2010	HEARING	DB
13.	CRL.APPEAL 05/2010	THENDUP SHERPA & ORS	STATE OF SIKKIM	-----	ORDERS	DB

**CRL.REV.P.**

1.	CRL.REV.P.5/2009	PEM CHEKI LEPCHA	SHERAP BHUTIA	ADJOURNED SINE DIE		
				VIDE ORDER DT.16/11/2009		HJ(S)
2.	CRL.REV.P.1/2010	DUGO BHUTIA	T.P.DORJEE & ORS.	14/09/2010	ORDERS	HCJ

**R.S.A.**

1.	R.S.A. 2/2009	THE COMMISSIONER OF CENTRAL EXCISE & SERVICE TAX SILIGURI	M/S MOUNT DISTILLERIES LTD.	19/08/2010	HEARING	HJ(S)
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**FAO**

1.	FAO 2/2009	NEW INDIA ASSURANCE COMPANY LTD.	ANITA GURUNG & ORS	TO BE KEPT AT ABEYANCE TILL THE FINAL HEARING OF THE MATTER BY THE LD. TRIBUNAL		HJ(S)
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**CRP**

1.	CRP.01/2009	KARMAPA CHARITABLE TRUST & ORS	STATE OF SIKKIM & ORS	ADJOURNED SINE DIE		
				VIDE ORDER DT.02/06/2010		HCJ(s)
2.	CRP.01/2010	STATE OF SIKKIM	N.B.KHATIWARA	25/08/2010	HEARING	DB
3.	CRP.02/2010	RUTH KARTHAK LEPCHANI	CHEWANG DORJEE BHUTIA	06/09/2010	ORDERS	HCJ(S)

MAT APP.

1.	MAT APP. 01/2008	BHAWNA VERMA	ANIL KUMAR VERMA	23/08/2010	HEARING	DB
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CONT.CAS(C)

1.	CONT.CAS(C)01/2010	PAWAN MOKTAN & ANO.	THE BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LTD. & ANO.	19/08/2010	ORDERS	HJ
2.	CONT.CAS(C)02.2010	PAWAN MOKTAN & ANO.	THE BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LTD. & ANO.	19/08/2010	ORDERS	HJ
3.	CONT.CAS(C)03/2010	M.K.SUBBA	THE BRACH MANAGER, ORIENTAL INSURANCE COMPANY LTD. & ANO.	19/08/2010	ORDERS	HJ
4.	CONT.CAS(C)04/2010	KUSHA RAI & ORS.	THE BRANCH MANAGER, NEW INDIA ASSURANCE COMPANY LTD.	19/08/2010	ORDERS	HJ

CONT.CAS(CRL.)

1.	CONT.CAS(CRL)01/2007	STATE OF SIKKIM	M.CHANDRAN	POST IT IMMEDIATELY AFTER THE VERDICT OF THE LD. CHIEF JUDICIAL MAGISTRATE AS INDICATED VIDE ORDER DATED 06/03/2008
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JUDGMENT/ORDERS RESERVED

1.	WP(C)27/2010	PRASAD & COMPANY(PROJECT WORK) LTD.ANO.	STATE OF SIKKIM & ORS
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